

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).507/2002

(From the judgement and order dated 19/10/2001 in AAA No. 15/1997 of The HIGH COURT OF BOMBAY AT PANAJI)

PADMAVATI RAJE WADIYAR (D) BY LRS. & ORS

Petitioner(s)

VERSUS

SHAIK HASHIM ISAAC (D) BY LRS. & ANR

Respondent(s)

(With prayer for interim relief)

Date: 31/10/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr.P.Venugopal, Adv.

Mr.E.Venu Kumar, Adv.

For M/S. K.J. John & Co.,Adv.

For Respondent(s)

Mr.Mukul Rohatgi, Sr.Adv.

Mr.Saurabh Kirpal, Adv.

Mr. Abhishth Kumar,Adv.

Mr.Vibhakar Mishra, Adv.

Mr.Nitin Deshmukh, Adv.

Mr.Sameer A.Vaidya, Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 21.11.2006 for final hearing.

(Satish K. Yadav)

Court Master

(Phoolan Wati Arora)

Court Master